

Item No. ____

(Pune Bench)

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)

Original Application No.111/2024(WZ)
Earlier Original Application No.273/2024(PB)

News item titled: "Layer of toxic foam floats on surface of
Indrayani River in Pune" appearing in Hindustan Times
Dated 12.02.2024

V/S

Talegaon Dabhade Municipal Council;

Talegaon Dabhade, Tal: Maval,

Dist. Pune

..... Respondent No. 6

ADDITIONAL REPLY AFFIDAVIT BY RESPONDENT NO. 6

Talegaon Dabhade Municipal Council

Date: 11/06/2025

Place: Pune

Reply Affidavit Filed By:

Adv. Krishna Sunil Shahane, 

Bsc. Agri, MBA – Agri Busi Mgmt, LL. B,

Sanad No. MAH/1583/2011.

&

Adv. Ram Sunil Shahane, 

BSL. LL. B, LLM.

Sanad No. MAH/1724/2012

Office at: Harshal Residency, Talegaon – Chakan Highway, Talegaon
Dabhade (Station), Taluka Maval, Dist. Pune, 410507.

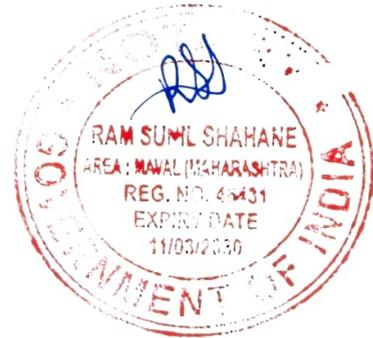
Mobile No. 8888898110, 8552853003;

Email ID: adv.krishnashahane@gmail.com



INDEX

Sr. No.	Particulars	Page No.
1	Additional Affidavit in Reply by Respondent No. 6 Talegaon Dabhade Municipal Council	150 to 158
2	ANNEXURE – R1 are the Photographs of Bioremediation Dosing Tool installed at Nala's	159 to 161
3	ANNEXURE - R2 are the Photographs of Bioremediation Manual Spraying carried out on daily basis at the respective Nalas;	162 to 164
4	ANNEXURE – R3 is the copy of Bioremediation Test Report;	165 to 168
5	ANNEXURE – R4 are the Photographs of 4 Nos. of 50 KLD Package STP's;	169.



ADDITIONAL REPLY AFFIDAVIT BY RESPONDENT NO. 6
TALEGAON DABHADE MUNICIPAL COUNCIL

MOST RESPECTFULLY SUBMITTED:

1. I, Mr. Vijaykumar Panditrao Sarnaik; in Capacity of Chief Officer of, Respondent No. 6 i.e. Talegaon Dabhade Municipal Council having its Office at Talegaon Dabhade, Taluka Maval, District Pune, 410507; I have the knowledge of the facts and authority to file this affidavit, for and on behalf of the respondent no. 6, **which I hereby do, on solemn affirmation and oath.**

1. I respectfully state and submit that, this Additional Affidavit may kindly be considered as a part / supplement of the earlier filed Reply Affidavit of Respondent No. 6 dtd. 09/01/2025; as such the contents and submissions in this Additional Reply Affidavit may kindly be read along with the said earlier filed Reply Affidavit dtd. 09/01/2025;
2. The Respondent herein respectfully state and submit that, by virtue of its earlier Reply Affidavit dtd. 09/01/2025 the Respondent herein have made following submissions and has provided following information to this Hon'ble Court, details of which are as under....
 1. The Respondent No. 6 herein state and submit that, **the Talegaon Dabhade Municipal Region requires supply of 18 to 20 MLD Potable / Clean Drinking Water per Day;**
 2. The Respondent herein further submit that, **after lifting raw water from Indrayani and Pawana Rivers; after treatment and after incurring raw water lifting losses; altogether supply approximately 18 to 20 MLD of treated Potable / Clean / Filtered**



Drinking Water to its Population residing in its Municipal Region;

3. The Respondent no. 6 herein further submits that, after said domestic use; a volume of 14 to 15 MLD untreated household used water is generated, out of which approximately 2 MLD of untreated household waste water is treated immediately at source by 9 No's of Independent STP's constructed / installed at 9 Nos. of Residential Schemes / Complexes viz. Iconic Coop. Hsg. Society, Latis Coop. Hsg. Society, Balador Coop. Hsg. Society, Mantra City 360, Lakshore, Lake Paradise, Mohar Pratima, Shree Nagari and Yashwant Nagar Plus; That the details i.e. Photographs of aforesaid 9 No's of Independent STP's installed at above referred 9 Nos. of Residential Housing Societies / Complexes, are already submitted / annexed along with Reply Affidavit dtd.09/01/2025 and are marked as Annexure - R1 in the said Reply Affidavit for kind perusal and reference of this Hon'ble Court.
4. The Respondent no. 6 herein state and submit that, the industries generating and discharging trade effluents, toxic substances are not situated in the Municipal Region of this Respondent no. 6 Municipal Council and hence therefore chances of generating and discharging / mixing of Trade Effluents such as any liquid, gaseous or solid substances produced due to industrial operations, directly into the untreated household waste water is negligible;
3. That by virtue of this Additional Reply Affidavit, the Respondent no. 6 herein submit that, the Respondent Municipal Council is taking speedy steps and continuous efforts to develop infrastructure for scientific treatment of remaining quantity of 12 MLD Untreated Household Waste Water; And as a part of which the Respondent no.

5. The Respondent herein submit that, to maximise its efforts to treat the untreated household waste water at reasonable cost and in efficient way; the Respondent Municipal Council, instead of waiting for Funds for completing its pending STP projects, had / has taken steps to Treat the said household waste water by using economical and effective biological sewage treatment method viz. Bioremediation; and as such the Respondent Municipal Council Since Jan 2025 has setup and "Bioremediation Dosing Plant" at a Biggest Nala near to Old Municipal Building and by virtue of said Bioremediation Dosing Sewage Treatment Setup, the respondent municipal council is successfully treating upto 6 MLD sewage water / household waste water Daily, which is pertinent to be noted; Further the Respondent herein has also obtained Lab Test Reports of the Treated Water Samples, from the respective Agency and the said Lab Reports have shown that the said Bioremediation Method / Technique treats sewage water / household waste water within the parameters stipulated by NGT & MPCB; The Respondent herein further submit that, in addition to above Automatic Bioremediation Dosing Setup, the Respondent Municipal Council is also carrying out daily Manual Spraying of Bioremediation Doses at the Nala Locations at Dolasnath Mandir, near Mantra City, near Rajgurav Colony & near Little Hearts Society; That the Photographs of Automatic Bioremediation Dosing / Sewage Treatment Setup installed at Biggest Nala near to Old Municipal Building is marked as **Annexure – R1** and Photographs of Daily Manual Spraying of Bioremediation Doses are marked as **Annexure – R2** and Lab Test Reports of Sewage Water / Household Waste Water marked as **Annexure – R3** are submitted with this Additional Reply Affidavit for kind perusal and reference of this Hon'ble Court.



6. In this manner the Respondent No. 6 Municipal Council herein as on today by virtue of its pre-existing 9 Nos. of Sewage Treatment Plants altogether carry out daily treatment on 2 MLD sewage / household waste water; and additionally by virtue of above referred Automatic Bioremediation Dosing Sewage Treatment Setup, the respondent municipal council is successfully carrying out daily treatment on around 6 MLD sewage water / household waste water; As such presently the Respondent Municipal Council in comparison to its early status of sewage treatment has enhanced its sewage treatment capacity from 2 MLD to 8 MLD which is pertinent to be noted;
7. The Respondent No. 6 Municipal Council herein state and submit that, it has completed 50% construction work of STP having 2.45 MLD Capacity and shall commence its operation by end of September 2025; additionally construction of 4 Nos. of Package STP's of 50 KLD Capacity is duly completed and therefore said 4 Nos. of STP's shall be installed and operated by End of August 2025; moreover the Respondent Municipal Council by End of June 2025 shall complete installation of "Automatic Bioremediation Dosing Plants" at all the above referred major "Nalla's" passing through the Jurisdiction of Respondent Municipal Council which shall carry out treatment on around 2 MLD of sewage / household waste water; as such the Respondent no. 6 municipal council is under progress to setup an additional Sewage Treatment Mechanism upto 5 MLD Capacity in addition to its pre-existing 8 MLD capacity of Sewage Treatment; As such upon completion of above referred pending infrastructure of Sewage Treatment Plants the Respondent no. 6 Municipal Council shall have the absolute capacity to treat household waste water / sewage upto volume of 13 MLD;
- As such upon installation of said "Automatic Bioremediation Dosing Plants" on all the above referred "Nallas", the Respondent



Municipal Council shall achieve around 98% sewage treatment and therefore clean / treated water shall be discharge into the Indrayani River through every "Nalla" passing through the Jurisdiction of this Respondent Municipal Council.

AND for this Act of Kindness, as duty bound shall ever pray;

8. The Respondent no. 6 herein states that the annexures to the Affidavit in Reply are true copies of the Original.
9. I state that the contents of Paragraph nos. 1 to 2(1 to 4) & 3 to 8 of this Additional Reply Affidavit above are based on facts true to my knowledge, and the submissions made therein are based on available information at the Office of Respondent Municipal Council, which I believe to be true and correct.

Solemnly affirmed at Talegaon Dabhade, Pune

Date: 11/06/2025



(Signature)

Vijaykumar P Sarnaik
DEPONENT (Respondent No. 6)

AFFIDAVIT AND VERIFICATION

I, Mr. Vijaykumar Panditrao Sarnaik; in Capacity of Chief Officer of, Respondent No. 6 i.e. Talegaon Dabhade Municipal Council having its Office at Talegaon Dabhade, Taluka Maval, District Pune, 410507; hereby state that, I have submitted this Additional Reply Affidavit on Solemn Affirmation and Oath.

I have verified the facts and the same are true to my personal know. I have not suppressed any material fact known to me and relevant to this matter.

Place: Talegaon Dabhade, Pune

Date: 11/06/2025



[Handwritten Signature]

Vijaykumar P. Sarnaik
DEPONENT (Respondent No. 6)

Identified By & before me....

Advocate *[Signature]*
(Adv. Krishna Sunil Shahane)



BEFORE ME

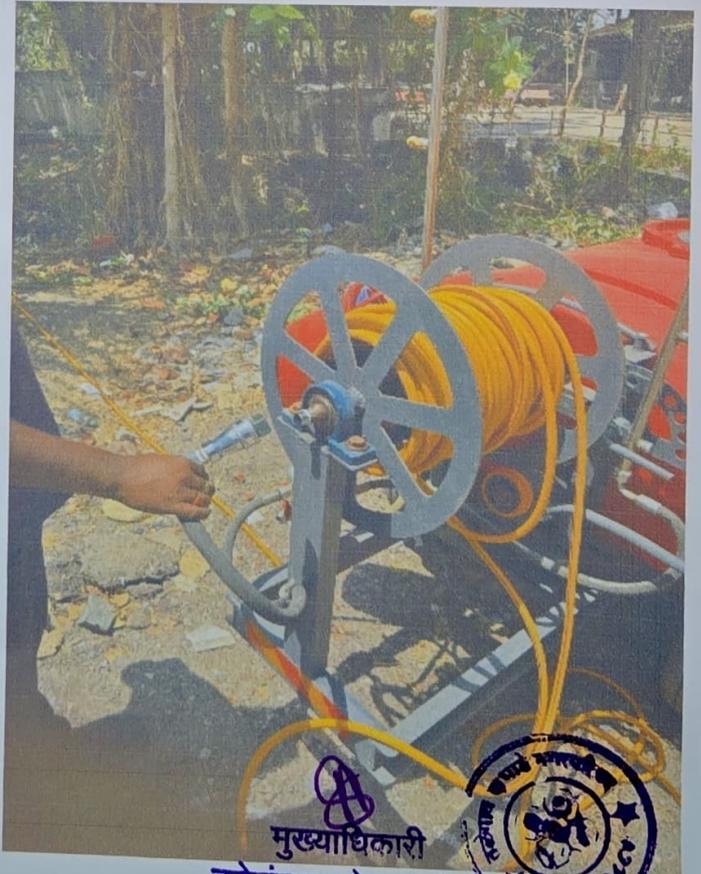
[Handwritten Signature]

RAM SUNIL SHAHANE
ADVOCATE & NOTARY (GOVT. OF INDIA)
REG. NO. 46431, EXP. DATE 11/03/2030
TALEGAON DABHADE,
TAL. MAVAL, DIST. PUNE - 410 507.

NOTED AND REGISTERED
AT SERIAL NO. 18
ON: 10/06/2025



Annexure - R1

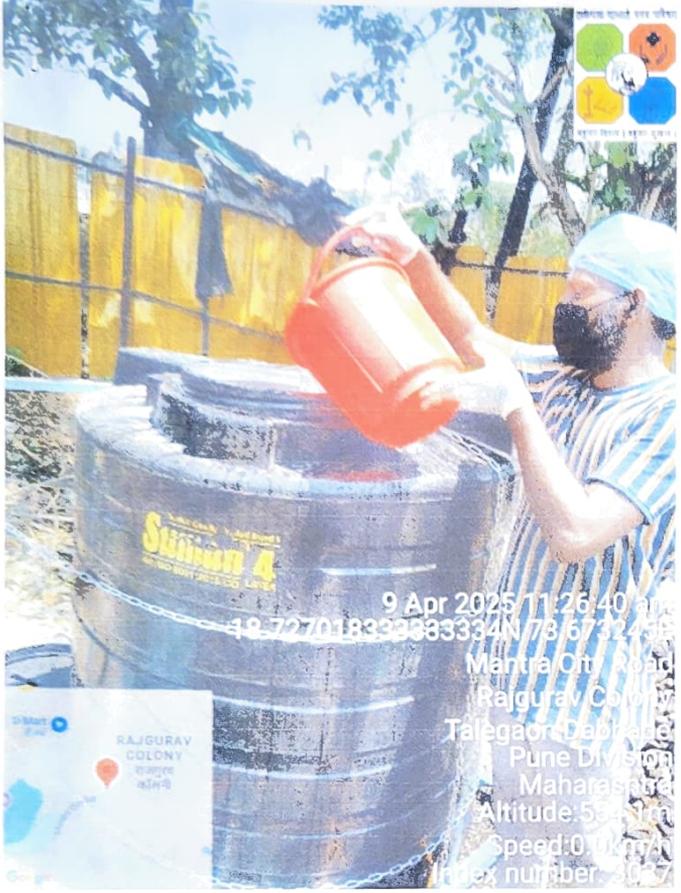


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ANNEXURE - R1.

160



9 Apr 2025 11:26:40 am
 19.72701833333334N 73.673245E
 Mantra City Road
 Rajgurav Colony
 Talegaon Dabhade
 Pune Division
 Maharashtra
 Altitude: 504.8m
 Speed: 0.0km/h
 Index number: 3035



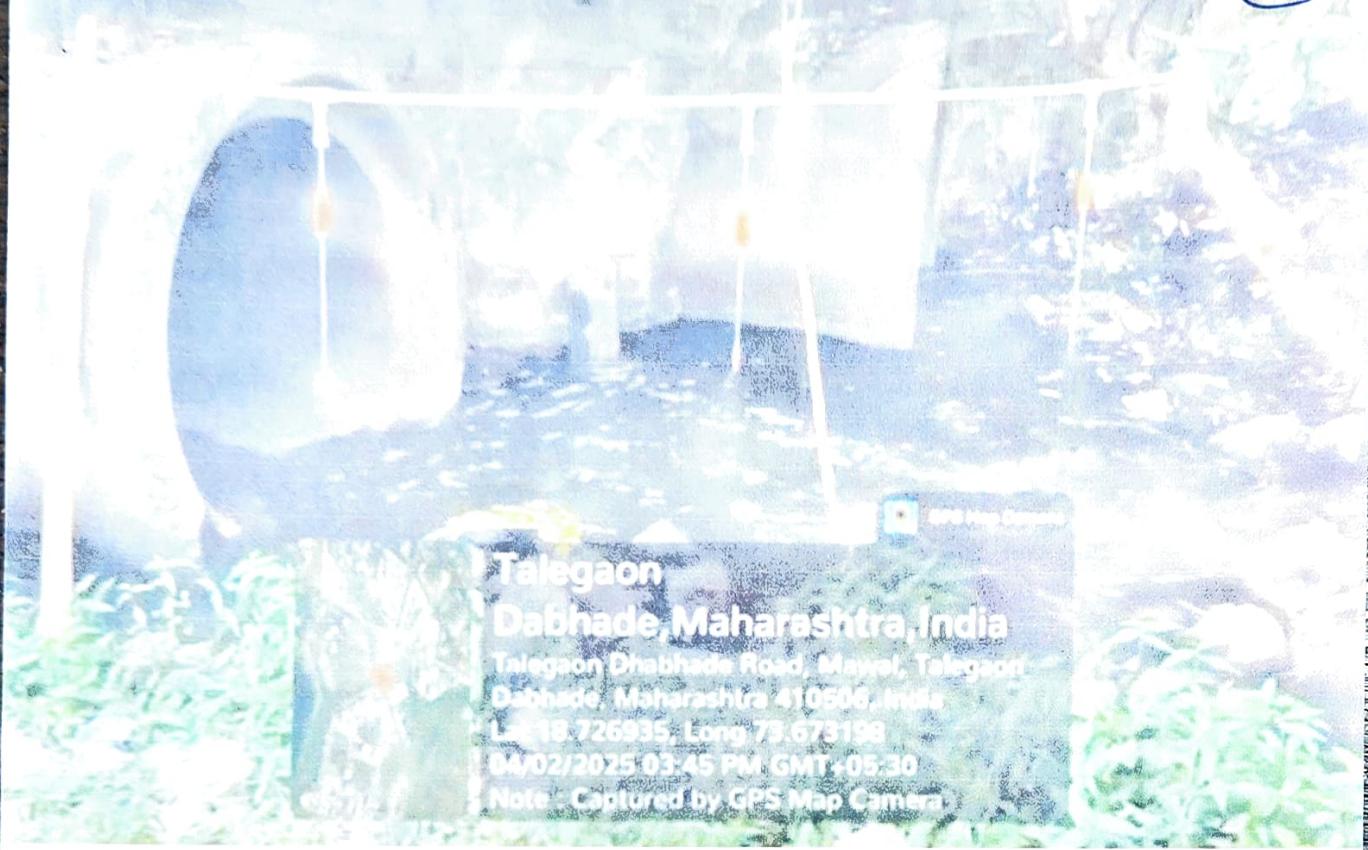
9 Apr 2025 11:24:02 am
 18.727018333333334N 73.673245E
 Mantra City Road
 Rajgurav Colony
 Talegaon Dabhade
 Pune Division
 Maharashtra
 Altitude: 504.8m
 Speed: 0.0km/h
 Index number: 3035

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ANNEXURE - R1 .

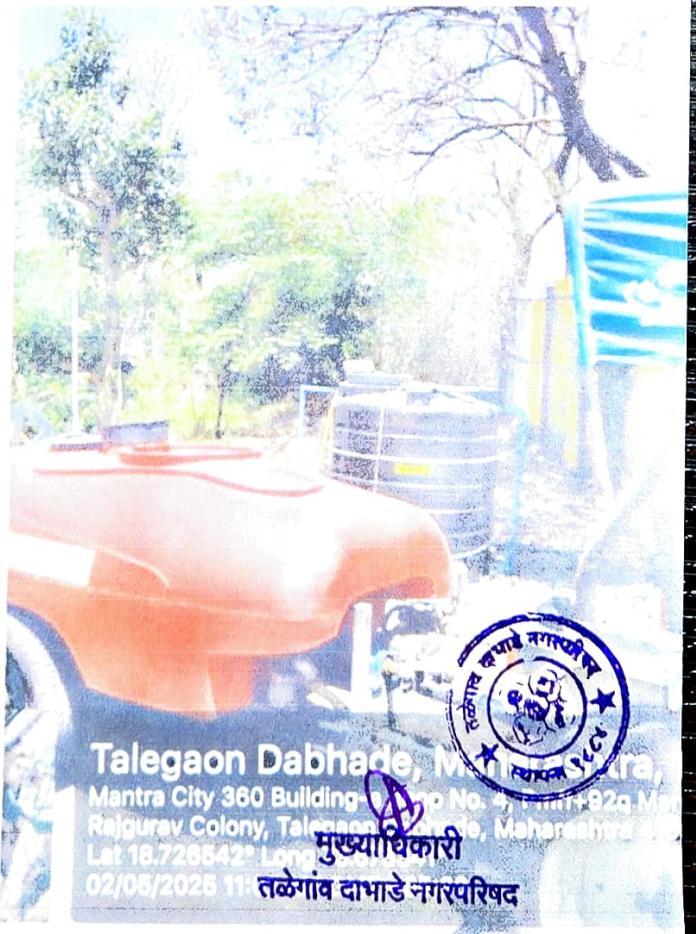
161



Talegaon
Dabhade, Maharashtra, India
 Talegaon Dhabhade Road, Manvel, Talegaon
 Dabhade, Maharashtra 410506, India
 Lat 18.726935, Long 73.673198
 01/02/2025 03:45 PM GMT+05:30
 Note - Captured by GPS Map Camera



Talegaon Dabhade, Maharashtra
 Pmgf+p7h, Mantra City Rd, Rajgurav Colony, Talegaon
 Dabhade, Maharashtra 410506, India
 Lat 18.726668, Long 73.673365
 02/05/2025 10:51 AM GMT +05:30



Talegaon Dabhade, Maharashtra
 Mantra City 360 Building - Shop No. 47, Pmgf+p7h+92q Man
 Rajgurav Colony, Talegaon Dabhade, Maharashtra 410506, India
 Lat 18.726542, Long 73.673365
 02/05/2025 11:05 AM GMT +05:30



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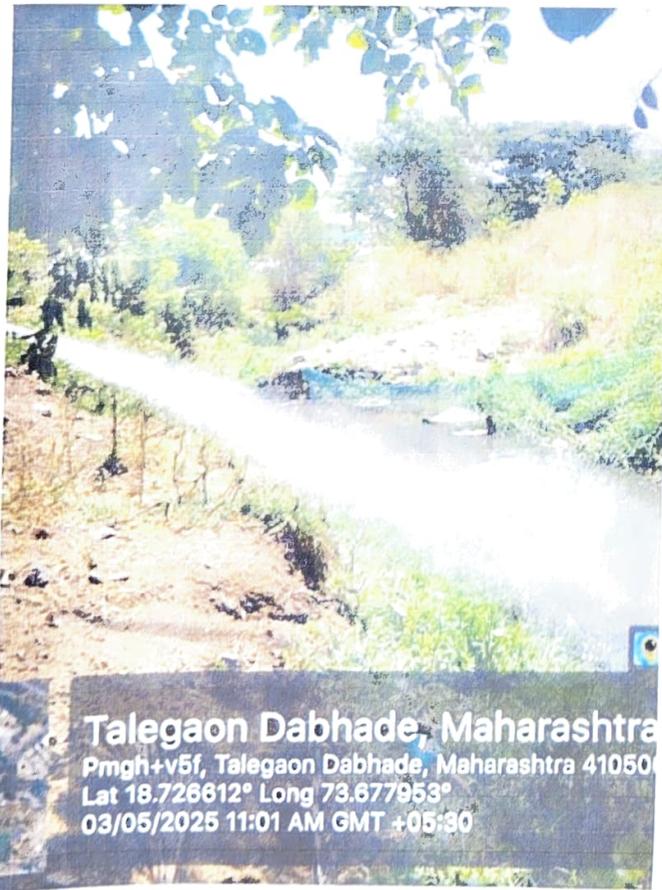
GPS Map Camera

Talegaon Dabhade, Maharashtra, India

Pmgh+v5f, Talegaon Dabhade, Maharashtra 410506, India

Lat 18.726605° Long 73.677944°

03/05/2025 11:01 AM GMT +05:30



GPS Map Ca

Talegaon Dabhade, Maharashtra

Pmgh+v5f, Talegaon Dabhade, Maharashtra 41050

Lat 18.726612° Long 73.677953°

03/05/2025 11:01 AM GMT +05:30



GPS Map Ca

Talegaon Dabhade, Maharashtra, India

Pmfq+wg7, Talegaon-chakan Rd, Rajwada, Mahwadi, Talegaon

Dabhade, Maharashtra 410507, India

Lat 18.724995° Long 73.68577°

21/05/2025 02:45 PM GMT +05:30

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Talegaon
Dabhade, Maharashtra, India
Talegaon Dabhade Road, Raj Gurav Colony
Talegaon Dabhade, Maharashtra 410506
Lat 18.726874, Long 73.673426
04/29/2025 12:52 PM GMT+05:30
Note : Captured by GPS Map Camera

Talegaon
Dabhade, Maharashtra, India
Talegaon Dabhade Road, Raj Gurav Colony
Talegaon Dabhade, Maharashtra 410506
Lat 18.726831, Long 73.673387
04/29/2025 12:52 PM GMT+05:30
Note : Captured by GPS Map Camera

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स्थापना १९८४



Annexure-R3



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polytest@polytestlabs.net
www.polytestlaboratories.com



TEST REPORT No. 12930-24

Page 1 of 1

URL TC/194/5000001883F

SAMPLE DATA

Sample **Water Sample - Talegaon Nala**
Customer **Sapien Culture India LLP**
Rajchay Bunglow, S. No. 1/S, Plot No. 3 & 4, Yogiraj Park
Soc, Karvenagar, Pune 411052

Sampling type **Grab**

Collected on **06-Mar-25 at 14:00 hrs**

Received at lab on **07-Mar-25 at 11:48 hrs**

Testing completed on **13-Mar-25**

Test report issued on **13-Mar-25**

Container **1 no(s) 1 L Plastic Bottle, 1000 ml sample**

TEST DATA

Test	Unit	Result	Test Method
1 COD	mg/l	199.88	APHA 24th Edition, 5220 B
2 BOD3 at 27°C	mg/l	62	IS 3025 (Part 44)
3 pH	-	7.42	APHA 24th Edition, 4500-H+ B
4 Total Suspended Solids	mg/l	80	APHA 24th Edition, 2540 D
5 Odour (Qualitative)	-	Disagreeable	IS 3025 (Part 5)

END OF NABL TEST DATA

REMARKS

- The above analysis results pertain only to 'as received' sample and without prejudice to its source or process.
- The contents of this Test Report shall not be reproduced in part or in full in such a way that it will distort the findings.
- The sampling is not done by Polytest Laboratories.
- The uncertainty value of test results is available upon request for the tests covered under our current scope of NABL accreditation.

END OF NABL TEST REPORT

SAMPLE REPORT'S BEFORE BIOREMEDIATION

Reviewed and Authorized by

Signature Not Verified
Digitally signed by SMITA AJAY KAPALINE
Date: 13/03/2025 4:00:43 PM



CONFIDENTIAL Ver 4.2 / 22-Sep-24 / PL QF.3095

| MoEFCC | ISO/IEC 17025 (NABL TC-7194) | ISO 9001 | ISO 45001

When reliability matters the most

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ANNEXURE - R3

166



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22 Sonace Ind. Estate,
Pirangut, Pune 412 115, India.

+91 20-66763918 / 19
polytest@polytestlabs.net
www.polytestlaboratories.com



TEST REPORT No. 12930-24

Page 1 of 1

SAMPLE DATA

Sample **Water Sample - Talegaon Nala**
Customer **Sapien Culture India LLP**
Rajchay Bunglow, S. No. 1/5, Plot No. 3 & 4, Yogiraj Park
Soc, Karvenagar, Pune 411052

Sampling type **Grab**
Collected on **06-Mar-25 at 14:00 hrs**
Received at lab on **07-Mar-25 at 11:48 hrs**
Testing completed on **13-Mar-25**
Test report issued on **13-Mar-25**

Container **1 no(s) 1 L Plastic Bottle, 1000 ml sample**

TEST DATA

Test	Unit	Result	Test Method
6 Total Nitrogen (as N)	mg/l	31.41	APHA 24th Edition, 4500-N A
7 Phosphorus (as P)	mg/l	2.92	APHA 24th Edition, 4500-P D

END OF TOTAL TEST DATA

REMARKS

- The above analysis results pertain only to 'as received' sample and without prejudice to its source or process.
- The contents of this Test Report shall not be reproduced in part or in full in such a way that it will distort the findings.
- The sampling is not done by Polytest Laboratories.

END OF TEST REPORT

SAMPLE REPORT BEFORE BIOREMEDIATION

Reviewed and Authorized by

Signature Not Visible
Digitally signed by **SHANTA AJAY**
KAPADINE
Date: 13/03/2025 4:00:43 PM

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polytest@polytestlabs.net
www.polytestlaboratories.com



TEST REPORT No. 17259-25

Page 1 of 1

URL: TC/1942500002766F

SAMPLE DATA

Sample **Water Sample - Talegaon Nala**
Customer **Saplen Culture India LLP**
Rajchay Bunglow, S. No. 1/5, Plot No. 3 & 4, Yagiraj Park
Soc, Karvenagar, Pune 411052

Sampling type **Grab**

Collected on **07-Apr-25 at 17:00 hrs**

Received at lab on **08-Apr-25 at 11:39 hrs**

Testing completed on **14-Apr-25**

Test report issued on **14-Apr-25**

Container **2 no(s) 1 L Plastic Bottle, 980 ml sample**

TEST DATA

Test	Unit	Result	Test Method
1 COD	mg/l	73	APHA 24th Edition, 5220 B
2 BOD3 at 27°C	mg/l	19.8	IS 3025 (Part 44)
3 Dissolved Oxygen	mg/l	5.64	APHA 24th Edition, 4500-O C
4 Odour (Qualitative)	-	Disagreeable	IS 3025 (Part 5)

END OF NABL TEST DATA

REMARKS

- The above analysis results pertain only to 'as received' sample and without prejudice to its source or process.
- The contents of this Test Report shall not be reproduced in part or in full in such a way that it will distort the findings.
- The sampling is not done by Polytest Laboratories.
- The uncertainty value of test results is available upon request for the tests covered under our current scope of NABL accreditation.

END OF NABL TEST REPORT

(Handwritten signature)

SAMPLE REPORT AFTER BIOREMEDIATION

Reviewed and Authorized by

Signature Not Verified
Digitally signed by **SMITA AJAY**
KARNATAKA
Date: 14/04/2025 4:00:04 PM



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When a liability matter, the matter

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polytest@polytestlabs.net
www.polytestlaboratories.com



TEST REPORT No. 17259-25

Page 1 of 1

SAMPLE DATA

Sample **Water Sample - Talegaon Nala**

Customer **Sapien Culture India LLP**
Rajchay Bunglow, S. No. 1/5, Plot No. 3 & 4, Yogiraj Park
Soc, Karvenagar, Pune 411052

Sampling type **Grab**

Collected on **07-Apr-25 at 17:00 hrs**

Received at lab on **08-Apr-25 at 11:39 hrs**

Testing completed on **14-Apr-25**

Test report issued on **14-Apr-25**

Container **2 no(s) 1 L Plastic Bottle, 980 ml sample**

TEST DATA

Test	Unit	Result	Test Method
5 Total Nitrogen (as N)	mg/l	18.62	APHA 24th Edition, 4500-N A
6 Phosphorus (as P)	mg/l	3.14	APHA 24th Edition, 4500-P D

END OF TOTAL TEST DATA

REMARKS

- The above analysis results pertain only to 'as received' sample and without prejudice to its source or process.
- The contents of this Test Report shall not be reproduced in part or in full in such a way that it will distort the findings.
- The sampling is not done by Polytest Laboratories.

END OF TEST REPORT

SAMPLE REPORT AFTER BIOREMEDIATION

Reviewed and Authorized by

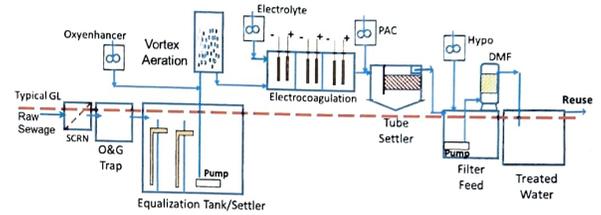
Signature Not Visible
Digitally signed by **SMITA AJAY KAPADNE**
Date: 14/04/2025 4:09:04 PM

CONFIDENTIAL Ver 4.2 / 22-Sep-24 / PL.QF.3095





ElectroKompact : इलेक्ट्रोकोएग्युलेशन संयुक्त प्रक्रिया Combined Process of Electrocoagulation



ठळक वैशिष्ट्ये

- कमी जागेची आवश्यकता
- प्रक्रिया नियंत्रण आणि स्वयंचलनाचा उच्च स्तर
- NGT/CPCB/SPCB च्या विद्यमान निकषांचे पालन करते
- सुलभ प्रतिष्ठापन आणि जलद कार्यान्वयन
- सोपे संचालन आणि देखभाल

EC-ED प्रक्रियेतील पायऱ्या:

- Electrolytic oxidation आणि in-situ coagulant निर्मिती
- दूषित घटक, इमल्शन आणि कणांचे destabilization
- अस्थिर फेज व कणांचे एकत्रीकरण करून floc निर्मिती

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